

(d) number of schemes likely to be dropped or transferred to the States ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) The Committee of National Development Council (NDC) to examine the Ramamurti Committee Report on Centrally Sponsored Schemes, decided in its meeting, on 3-11-1986 that a Group of officials be constituted to go into the details and recommend to the committee possible transfer of some of these schemes to the State Plans.

(b) One of the terms of Reference of this Group of Officials, constituted in December, 1986, is to list all the Centrally Sponsored Schemes that were under implementation on 1-4-1985 and to consider which of these schemes need to be continued or dropped or transferred to the State Governments for implementation, and for those schemes to be transferred, the modalities of transfer, including the formula that would govern the transfer to individual States of the funds involved. This Group of Officials has met twice so far and the next meeting is expected in the first week of April, 1987.

(c) and (d). After finalisation, the Group will submit its report to the National Development Council Committee for further consideration of the matter and recommendation to the National Development Council.

Proposal to Utilise Services of Retired Employees

2263. SHRI V. TULSIRAM : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal under the consideration of the Government for the optimum use of the services of retired/retiring officers in Government Offices;

(b) if so, the details thereof; and

(c) the extent to which such a scheme will prejudice the future of the next junior persons in service and the extent to which efficiency will deteriorate ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC

GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) No, Sir.

(b) and (c). Do not arise.

Assistance to National Park at Shivpuri

2264. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the financial assistance given for the development of the National Park at Shivpuri in Madhya Pradesh; and

(b) the details thereof ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) : (a) and b). The Central assistance given to the National Park at Shivpuri in Madhya Pradesh has been as under :

VIth Plan	VIIth Plan (so far)
Rs. 3,66,500	Rs. 4,78 000

Corruption in Government Offices

2265. SHRI CHIRANJI LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether in spite of existing measures corruption is still prevalent in Government offices; and

(b) if so, what further steps are envisaged to root out corruption in Government offices ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Eradication of corruption is a continuous process. Such measures, administrative and legislative, as are considered necessary will continue to be taken in the fight against corruption. A comprehensive Prevention of Corruption Bill is being brought forward shortly to make the provisions of the existing Anti-Corruption Laws more effective.